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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2018	-	For compliance of objections	Rule 6 of I&B	M/s Gupshup Technology India Pvt Ltd Vs M/s Intrepid Online Retails Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BIJU. T. M. 7259 006 007	M/s. GUPSHUP TECHNOLOGY INDIA PVT. LTD.	

ORDER

Counsel for Petitioner/Operational Creditor is present. He has filed memo alongwith annexures. He reported that, he has complied the objections raised by the registry. Therefore, notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 15/03/2018.


Member (T)


Member (J)